

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 138/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

NAME OF THE PARTIES: M/s. Kohinoor Planet Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	FCS Nasmedh MISRA	P CS	<i>Ramchand</i>
2.	Lokanath Mishra	Advocate	<i>Krishi</i>

ORDER
CP 138/131(1)/NCLT/MB/MAH/2017

1. Although notices were issued by the Registry to the Office of the Registrar of Companies but still no report has been submitted in respect of both the Petitions.
2. Registry is directed to issue another notice to the RoC to submit the report positively on or before 16.10.2017. Non-submission of report shall be taken seriously by this Bench. Copy of this direction be sent to the Regional Director's office as well.
3. Listed for hearing on **30.10.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 20.09.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)